# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



## CP 47/2006 OA 2740/2004

New Delhi, this the 31st day of March 2006

### HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J) HON'BLE MR. N.D. DAYAL, MEMBER (A)

Shivender Pal S/o Shri Ramphal Singh, R/o F-1422, Laxmibai Nagar, New Delhi-110023.

(By Advocate Sh. H. Jayaraman for Sh. L.R. Khatana)

#### **VERSUS**

- Shri V.K. Duggal Secretary to the Govt. of India Ministry of Home Affairs, North Block, New Delh-110 001.
- Shri E.S.L. Narashimhan,
  Director,
  Intelligence Bureau,
  Ministry of Home Affairs,
  North Block, New Delhi-110 001.
  (By Advocate Shri Nasir Ahmed)

... Respondents.

## ORDER(ORAL)

#### By Hon'ble Mr. Mukesh Kumar Gupta:-

Learned proxy counsel for applicant states that the order of this Tribunal in OA 2740/2004 has been complied with and the applicant has joined the post in question. Accordingly, present CP is disposed of and notices to respondents are discharged.

(N.D. Dayal) Member (A) (Mukesh Kumar Gupta) Member (J)

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